

1	2	3	4	5	6	7	8
6.	Canara Bank	76	406	75	45	280	161
7.	United Bank of India	20	120	144	11	164	116
8.	Dena Bank	47	8	7	39	219	28
9.	Syndicate Bank	NIL	56	14	78	189	37
10.	Union Bank of India	24	35	13	23	97	113
11.	Allahabad Bank	21	106	51	45	114	81
12.	Indian Bank	—	214	6	12	90	35
13.	Bank of Maharashtra	34	133	—	8	11	12
14.	Indian Overseas Bank	5	84	18	10	107	45
15.	Punjab and Sind Bank	2	15	30	NIL	58	39
16.	Corporation Bank	15	53	3	28	117	22
17.	Oriental Bank of Commerce	4	10	—	6	74	7
18.	Vijaya Bank	8	77	11	14	82	22
19.	New Bank of India	7	67	9	8	59	53
20.	Andhra Bank	25	—	—	17	5	—
<b>Total</b>		<b>543</b>	<b>2402</b>	<b>572</b>	<b>609</b>	<b>3299</b>	<b>1404</b>

#### Irregularities in MMTC

1272. SHRI SODE RAMAIAH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that iron ore export deal with Japan was negotiated by MMTC without clearance from the Secretaries Committee as reported in "Telegraph" dated 24th June, 1986 under the caption, "MMTC by passed Panel";

(b) if so, the reasons therefor; and

(c) if not, what is the factual position ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) No, Sir.

(b) Does not arise.

(c) There is no Secretaries Committee for clearance of MMTC's price negotiations

for export of iron ore. There is a practice of consulting the Ministry of Commerce on the issues relating to price negotiations before MMTC's delegation leaves for Japan for price negotiations. Consultations were accordingly held with Ministry of Commerce and Ministry of Finance, after which MMTC was authorised to go ahead with the finalisation of prices of iron ore with Japanese and other buyers for the year 1986-87.

#### Import of Natural Rubber

1273. SHRI K. MOHANDAS : Will the Minister of COMMERCE be pleased to state :

(a) whether natural rubber has been imported during 1985-86;

(b) if so, the quantity imported;

(c) whether Government proposes to ban import of rubber; and